NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

ITEM NO.26
IA (Comp. Act)/30/GB/2022
In TP NO. 01/433/434/439/GB/2022
(CP NO. 08/2013)

Coram:
Hon'ble Shri Deep Chandra Joshi, Member (J): **Hearing through**
Hon'ble Shri Subtara Kumar Dash, Member (T): **Video Conference**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023

In the matter of:

M/s. Green Valley Industries Limited
Versus
M/s. Walchandnagar Industries Limited

Section: Under Rule 11 of NCLT Rules

S. NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. R.BANERJEE	Advocate	Applicant	Present in Video
2.	MR. AMIR ARISWALA	Advocate	Respondent	Conference

O R D E R
Date of Order: 18.05.2023

This matter is taken up through Video Conferencing. Heard the learned Counsel for the both sides.

2. **List the matter along with main petition on 15.06.2023.**

Sd/-

(Subrata Kumar Dash)
Member (Technical)
& Adjudicating Authority

Sd/-

(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority